

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 573 of 2003

Jabalpur, this the 27th day of August, 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)  
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

Smt. Neelu Sahu  
W/o Shri Pramod Sahu  
Aged about 38 years,  
R/o 1, Ashok Colony, Khirahni Phatak  
Road, Katni (M.P.)  
(U/o of transfer From K.V.NO. 1,  
Katni to K.V. Dhana)

APPLICANT

(By Advocate - Shri Manoj Sharma)

VERSUS

1. Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi - 16  
Through it's Commissioner,

2. The Assistant Commissioner,  
Kendriya Vidyalaya Sangathan,  
Regional Office,  
Jabalpur.

3. The Principal,  
Kendriya Vidyalaya No.1,  
Ordnance Factory,  
Katni (M.P.)

RESPONDENTS

O R D E R (ORAL)

By D.C. Verma, Vice Chairman (Judicial) -

By this Original Application the applicant has  
prayed for setting aside the order dated 31.03.2003  
(Annexure A-1) and the order dated 07.04.2003 (Annexure  
A-2). Further request is that the respondents be directed  
to consider the applicant's representation requesting  
for adjusting her to K.V. No. 1, G.C.F. Jabalpur or at/  
Damoh. K.V.

2. The facts in brief are that when the applicant  
was transferred vide order dated 31.03.2003 from Kendriya

Vidyalaya No. 1, Katni to Kendriya Vidyalaya, Dhana, she approached this Tribunal by filing Original Application No. 385/2003, which was decided vide order dated 24th June, 2003. By that order the Tribunal directed the respondents to decide the applicant's representation dated 08.04.2003, by reasoned and speaking order and to give intimation to the applicant about the decision taken on the representation. A protection was also provided that till disposal of the representation the applicant shall not be compelled to join the new place of posting.

3. After that the respondents have taken a decision in the matter vide order dated 7th August, 2003 (Annexure A-7). The applicant has made another representation, copy of which is annexed as Annexure A-8 in the OA. The main ground taken in the representation is that a vacancy at Kendriya Vidyalaya, G.C.F. No. 1, Jabalpur is to come up in 30th September, 2003 due to voluntary retirement of one Smt. Manjula Mishra and there is already a vacancy at Damoh. The prayer is that the applicants claim be considered for these 2 vacancies on the grounds of personal reasons and on the lines taken in the first application.

4. Heard the counsel for the applicant.

5. Consequently, we dispose of this Original Application at admission stage itself with a direction to the respondents to decide the applicants representation dated 22.08.2003 (Annexure A-8) within a period of 2 months. The applicant shall however join the transferred place at

Kendriya Vidyalaya, Dhana. It is however provided that joining of the applicant at Dhana would not effect the applicant's right for consideration of his case for transfer to K.V. No. 1, G.C.F., Jabalpur <sup>or K.V.</sup> and Damoh. In case the applicant joins at Dhana within a period of one week, no coercive action will be taken against her. Original Application stands disposed of accordingly.

*Anand Kumar Bhatt*  
(Anand Kumar Bhatt)  
Administrative Member

*D.C. Verma*  
(D.C. Verma)  
Vice Chairman (J)

"SA"

कृतिक्रम सं. ओ/न्या....., जबलपुर, दि.....  
प्रतिक्रिया अध्योगिता -

- (1) सर्विक, जबलपुर वार इन्डियन, जबलपुर
- (2) अंग्रेजी लिंगु..... के काउंसल
- (3) अंग्रेजी लिंगु..... के काउंसल
- (4) अंग्रेजी, जबलपुर ट्रायलिंग

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सूचना पुराना आवश्यक कार्यपाली है

*Shambhu*  
29.8.03

Issued  
On 29.8.03  
By